

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 297 OF 2018 &
IA NOS. 1245, 1246, 1250, 1327, 1507,1558 & 1890 OF 2018 AND
IA NO. 89 OF 2019**

Dated: 18th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**M/s Jay Madhok Energy Private Limited ...Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. Vishal Gohri
Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. Prashant Bezboruah for R-1

Mr. Piyush Joshi
Ms. Sumiti Yadava
Ms. Parminder Kaur for R-2
(*THINK GAS*)

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **27.03.2019**.

**(B.N. Talukdar)
Technical Member (P&NG)**

Ts/kt

**(Justice Manjula Chellur)
Chairperson**